

In the following 10 Applications for Certified Copies, despite notice dated 03-Mar-2021, applicants have not collected the Certified Copies on or before last date 20-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-22-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201804927	Adv. Saurabh R. Chitnis for Defendant No.3	2701-2017 ( 12 )
2	U-202001095	M/s. Bilawala & Co. Adv. for Plaintiff	7-2019-COMMERCIAL SUIT ( 14 )
3	U-202001402	Sudhakar G. Lakhani Adv. for Plaintiff	155-2019-COMMERCIAL SUIT ( 32 )
4	U-202002962	Adv. Mohan Kumar K. for Plaintiff	1408-2017 ( 31 )
5	O-201803143	Adv. M.V. Holamagi for Plaintiff	7526-2018-STAMP NO. ( 12 )
6	O-201903058	M. H. Rawal	7609-1998 ( 13 )
7	O-202000931	Pramila S. Bhaingade Adv. for Plaintiff	145-2019-COMMERCIAL SUIT ( 28 )
8	O-202001094	Shubhangi Subhedar Adv. for Plaintiff	195-2019 ( 59 )
9	O-202001146	Jagdish Nagar & Associates Adv. for Plaintiff	970-2018-SUMMARY SUIT ( 28 )
10	O-202100455	Mohammed Zain Khan	235-2019 ( 59 )